

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 65666/2018, in Petition(s) for Special Leave to Appeal (C)
No(s). 11564/2018

DEV BRAT & ORS.

Petitioner(s)

VERSUS

COLLECTOR VARANASI U. P.

Respondent(s)

Date : 14-03-2019 These matters were called on for hearing today.

For Petitioner(s)

Ms. Asha Upadhyay, Adv.
Mr. R. D. Upadhyay, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but none has
entered appearance.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar